

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 5809
TO BE ANSWERED ON 30.03.2026**

PM-VBRY

†5809. SHRI ARUN GOVIL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government maintains a detailed record of the number of beneficiary youths under the Pradhan Mantri Viksit Bharat Rozgar Yojana (PM-VBRY) specifically within the Meerut Lok Sabha constituency; and**
- (b) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) & (b): The Central Government, on 1 July 2025, approved the Employment Linked Incentive (ELI) Scheme, titled the Pradhan Mantri Viksit Bharat Rojgar Yojana (PMVBRY), to promote employment generation, enhance employability, and strengthen social security across all sectors, with a particular focus on the manufacturing sector. The scheme was launched on 15th August 2025. The scheme has a registration period of two years from 01.08.2025 to 31.07.2027 and a budgetary outlay of ₹99,446 Crore. The scheme aims to incentivise creation of more than 3.5 Crore jobs all across the country, over a period of 2 years including in Meerut Lok Sabha Constituency.

The PMVBRY is a demand-driven scheme; therefore, there are no pre-determined state-specific or constituency-specific targets or fixed financial allocations.

A total of 5.07 lakh establishments have registered under the scheme nationwide as of 24th March, 2026 including Meerut Lok Sabha Constituency.
